

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-213
IB-1718(ND)/2019

IN THE MATTER OF:

M/s. M.R. Industries Services

Vs.

M/s. HI Rise Infratech Pvt. Ltd.

...APPLICANT

...RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 15.01.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (JUDICIAL)
MS, SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Gulshan Kr. Sachdev, Mr. Prashant Mehru, Advocates
For the Respondent :
For the Intervener :

ORDER

Counsel for the Operational Creditor is present and made final submissions. Heard

Order is reserved.

-S=d-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-S-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit